

GOVERNMENT OF INDIA
MINISTRY OF DEFENCE
DEPARTMENT OF DEFENCE
LOK SABHA

UNSTARRED QUESTION NO.1121
TO BE ANSWERED ON THE 21ST JULY, 2017
CEASEFIRE VIOLATIONS BY PAKISTAN

1121. SHRIMATI SUPRIYA SULE:
SHRI AJAY MISRA TENI:
SHRI DHANANJAY MAHADIK:
SHRI ANANDRAO ADSUL:
SHRI CHANDRAKANT KHAIRE:
SHRI HARINARAYAN RAJBHAR:
SHRI DHARMENDRA YADAV:
SHRI SHRIRANG APPA BARNE:
SHRI R. GOPALAKRISHNAN:
DR. J. JAYAVARDHAN:
SHRI ADHALRAO PATIL SHIVAJIRAO:
SHRI RAYAPATI SAMBASIVA RAO:
SHRI P.R. SUNDARAM:
SHRI MOHITE PATIL VIJAYSINH SHANKARRAO:
SHRI HARISH CHANDRA ALIAS HARISH DWIVEDI:
DR. SWAMI SAKSHIJI MAHARAJ:
SHRI ASHWINI KUMAR:
SHRI OM BIRLA:
SHRI P.C. MOHAN:
SHRI SHIVKUMAR UDASI:
DR. HEENA VIJAYKUMAR GAVIT:
SHRI RAJAN VICHARE:

Will the Minister of DEFENCE j{k k ea=h
be pleased to state:

- (a) whether the incidents of ceasefire violations and firing by troops from Pakistan have increased on Line of Control and along the International border during the last three years and the current year;
- (b) if so, the details thereof and the total number of defence personnel / civilian killed/ injured in such incidents during the said period indicating the financial assistance / compensation provided to injured and the next kin of deceased along with the preventive steps taken by the Government in this regard;
- (c) whether armed intrusion across the Line of Control (LoC) and terrorist attacks on soldiers in Jammu and Kashmir has increased recently and if so, the details thereof;

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(d) the number of infiltration attempts prevented by army along the LoC so far this year and the number of intruders / terrorists killed by the Armed Forces along with the total number of soldiers lost their lives fighting such intruders / terrorists in Jammu and Kashmir during the last three years and the current year; and

(e) whether the Government has decided to deploy its first women combatants for operations in regions such as Kashmir and if so, the details and objectives thereof along with the time by which they are likely to be deployed?

A N S W E R

MINISTER OF STATE (DR. SUBHASH BHAMRE)
IN THE MINISTRY OF DEFENCE

रक्षा राज्य मंत्री

(डा. सुभाष भामरे)

(a) & (b): Details of ceasefire violations during the last three years and the current year are as under:-

Number of ceasefire violations		
Year	Along the line of Control in the State of Jammu & Kashmir (J&K) under operational control of Army	Along the international border in the State of J&K under operational control of BSF
2014	153	430
2015	152	253
2016	228	221
2017	228 (till 11 th July)	23 (till 30 th June)

Details of casualties suffered by security personnel/civilians in ceasefire violations during the last three years and the current year as under:-

Period	Army personnel*		BSF personnel [#]		Civilians [#]	
	Fatal	Injured	Fatal	Injured	Fatal	Injured
2014	01	11	02	17	14	101
2015	06	17	04	09	16	71
2016	08	74	05	25	13	83
2017	04	21	01	03	03	14

* Upto 11th July, 2017

upto 30th June, 2017

.....3/-

Details of ex gratia lump sum compensation being paid to the Next of Kin (NoK) of Defence personnel are as under:-

S. No.	Details	w.e.f. 01/01/2006	w.e.f. 01/01/2016
1.	Death in the course of duties attributable to acts of violence by terrorists, etc.	Rs. 10 lakh	Rs.25 lakh
2.	Death occurring during enemy action in war or border skirmishes or in action against militants, terrorists, etc.	Rs.15 lakh	Rs.35 lakh
3.	Army Group Insurance Fund	Upto 30/09/16	w.e.f. 01/10/16
	Officers	Rs. 60 lakh	Rs.75 lakh
	JCOs/Other Ranks	Rs.30 lakh	Rs.37.5 lakh

In addition, other benefits such as liberalised family pension, death-cum-retirement-gratuity, etc. are granted as per extant rules.

The ex-gratia /compensation is paid to civilians/Security Forces personnel killed as per extant guidelines of Central Armed Police Forces/State Government.

The preventive steps taken by the Government are as under:-

(i) All the forward posts are adequately strengthened to withstand enemy fire. Besides there are well-established Standard Operating procedures (SOPs) to safeguard against enemy fire to minimize own casualties.

(ii) Appropriate retaliation to the ceasefire violations, as required, is carried out by Indian Army. In addition, all violations of ceasefire are taken up with Pakistan authorities at the appropriate level through the established mechanism of hotlines, flag meetings as well as weekly talks between the Directorate Generals of Military Operations of the two countries.

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(c) There have been no armed intrusions by the enemy across the Line of Control in the State of Jammu & Kashmir in recent past. The details of terrorist-initiated incidents against the Army are as under:-

Year	Number of incidents	Army Fatal casualties
2015	04	-
2016	09	31
2017 (till 11 th July)	14	09

(d) The details of infiltration bids eliminated (IBE) along the Line of Control and casualties therein are as under:-

Year	Number of IBE	Terrorist killed	Army personnel martyred
2014	23	39	09
2015	18	30	08
2016	27	37	09
2017 (till 11 th July)	16	36	03

(e) No, Madam. In the Army, women officers are being employed in all establishments except combat situations.
